## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3782 ANSWERED ON:27.04.2012 STRIKE BY GEMS AND JEWELLERY DEALERS Antony Shri Anto;Bavalia Shri Kuvarjibhai Mohanbhai;Bhagora Shri Tarachand;Dhruvanarayana Shri R. ;Meghwal Shri Arjun Ram ;Owaisi Shri Asaduddin;Shekhar Shri Neeraj;Singh Shri Radha Mohan;Singh Shri Rakesh;Singh Shri Yashvir;Sudhakaran Shri K.

## Will the Minister of FINANCE be pleased to state:

- (a) whether gems and jewellery dealers went on a nationwide strike recently;
- (b) if so, the details of and major demands of the dealers/association alongwith the revenue lost as a result of strike;
- (c) the reaction of the Government thereto; and

(d) the corrective steps taken or proposed to be taken in the matter?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): Yes, Madam.

(b): The strike was observed in protest against certain tax proposals relating to precious metals and jewellery announced in the Budget 2012-13. The major demands of the dealers are:

- (1) Roll back 1% excise duty on unbranded precious metal jewellery.
- (2) Reduction of import duty on gold.

(3) Removal of the provision of Tax Collection at Source(TCS) on cash sale of bullion or jewellery exceeding rupees two lakh or increase in threshold from 2 lakh to Rs. 10 lakh. The revenue lost as a result of the strike has not been quantified.

(c): The Central Government has held several meetings with the trade representatives / associations and assured them that the issues would be looked into at the appropriate time.

(d): The representations received in this regard are under examination.